

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A. No. 1027/90

~~M.A. No. 1120/90~~

✓ Dated 27th December, '90.

Between :

- ✓ 1. Gollapudi Prasad
- ✓ 2. Bhaviri Nehru Babu
- ✓ 3. Komara Patchaiah
- ✓ 4. Kodamati Yerrayya Reddy
- ✓ 5. Visnumolakal Bollaiah
- ✓ 6. Pattela Sai Babu
- ✓ 7. J. Devadas Jeldi
- ✓ 8. Abdul Basheer
- ✓ 9. Dasari Ravi Kumar
- ✓ 10. Kolli Ramakrishna
- ✓ 11. Syamala Ravindra Reddy
- ✓ 12. B.H. Pullaiah
- ✓ 13. Achi Anjineyulu

.. Applicants.

and

- ✓ 1. The Union of India, Ministry of Telecommunications, represented by its Secretary, New Delhi.
- ✓ 2. The Chief General Manager, Telecom., A.P. Circle, Abids, Hyderabad - 500 001.
- ✓ 3. The Superintendent, Tele-Traffic, Guntur Division, Guntur.
- ✓ 4. The Superintendent, Departmental Telegraph Office, Guntur.
- ✓ 5. The Superintendent, C.T.O., Guntur.

.. Respondents.

✓ For the Applicant : Mr. T. Suryakaran Reddy, Advocate. ~~present~~

✓ For the Respondents : Mr. E. Madan Mohan Rao, Advocate, Addl. CGSC.

CORAM:

- ✓ THE HON'BLE MR. J. NARASIMHA MURTHY - MEMBER (J)
- ✓ THE HON'BLE MR. R. BALASUBRAMANIAN - MEMBER (A)

The Tribunal made the following Order :-

~~M.A. No. 1120/90 is ordered.~~

Admit. Issue notice to respondents returnable in 4 weeks. Post thereafter before the Registrar for filing counter. ✓

Interim Direction:

... 2/-

P1
414

2

Respondents are directed to retain and continue the applicants herein as Telephone Attendants at the places where they are now working, until 11th January 1991.

✓ Post the O.A. on 11.1.1991 for further orders.

Deputy Registrar (J)

2.1.91

T₀

The Union of India, Ministry of Telecommunications,
represented by its Secretary, New Delhi.

- ✓ 2. The Chief General Manager, Telecom., A.P. Circle, Abids, Hyderabad - 500 001.
- ✓ 3. The Superintendent, Tele-Traffic, Guntur Division, Guntur.
- ✓ 4. The Superintendent, Departmental Telegraph Office, Guntur.
- ✓ 5. The Superintendent, C.T.O., Guntur.
- ✓ 6. One copy to Mr. T. Suryakaran Reddy, Advocate, R/o. H. No.16-11-741/D/57, Moesarambagh, Hyderabad - 36.
- ✓ 7. One copy to Mr. E. Madan Mehan Rao, Addl. CGSC.
- ✓ 8. One Spare Copy.

srr/

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CHECKED BY
TYPED BY

APPROVED BY
COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH ATHYDERABAD.

THE HON'BLE MR.B.N.JAYASIMHA : V.C.
AND

THE HON'BLE MR.D.SURYA RAO : M(J)
AND

THE HON'BLE MR.J.NARASIMHA MURTY : M(J)
AND

THE HON'BLE MR.R.BALASUBRAMANIAN : M(A)

DATE: 24-9-

ORDER / JUDGEMENT:

M.A. / R.A. / C.A. No.

in

T.A. No.

W.P. No.

O.A. No. 1027/90 ~~and~~

~~M.A. No. 1120/90~~

Admitted and Interim directions
issued.

Allowed.

Post on 11-1-91

Dismissed for default.

for further
directions

Dismissed as withdrawn.

9/8

Dismissed.

21-1-91

Disposed of with direction.

M.A. Ordered/Rejected.

No order as Central Administrative Tribunal
DESPATCH

Chy 24.11.1991

HYDERABAD BENCH.